

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 122
Appeal/7(AHM)2021

Order under Section 58 r.w 59 of Co.Act,2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Engineering Pvt Ltd

.....Respondent

Order delivered on ..21/12/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT

Mr. Monaal Davawala, Advocate, for the Applicant (Online)

Mr. Prashant Patel, Advocate for the Respondent.


ORDER

Ld. Counsel appearing for the applicant seeks time to file rejoinder. It is to be filed within seven days. Matter stands adjourned.

List the matter on 08.02.2022



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)